

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.10.2022 (TUESDAY)

## COURT –II

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 23 of 2022	Rajendra Khare Vs. Information Systems Audit & Control Association, Inc [ISACA Inc] & Anr.	Rajendra Khare	Rohan Arora Anuj Berry Anusha Ramesh Aryan Agrawal

### For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 744 of 2021	State Tax Officer Office of Assistant Commissioner of State Tax Vs. Vijay P Lulla & Anr.	Maulik Nanavati	Honey Satpal Pragati Tiwari-R1 V. Sivasubramanian-R2
3.	Competition App. (AT) No. 35 of 2022	Rati Engineering Through Its Partner Mr. Gautam K. Bhesania Vs. Competition Commission of India & Ors.  <b>With</b>	Sahil Bhalaik	Manu Chaturvedi Malhar Desai-R1 Tishampati Sen Riddhi Sancheti Anurag Anand-R2 Ankit Jain-R3
4.	Competition App. (AT) No. 28 of 2022	Mukeshkumar Ishvarlal Patel Director, PMP Infratech Pvt. Ltd. Vs. The Competition Commission of India & Ors.	Ankit Jain	Shama Nargis Manu Chaturvedi Neeha Nagpal Anubhav Taneja-R1 Tishampati Sen G. karthikeyan-R2

### For Hearing

5.	Comp. App. (AT) (Ins) No. 399 of 2021 & I.A. No. 1809-1810 of 2021	Union Bank of India Vs. Rajdeep Clothing and Advisory Pvt. Ltd. & Ors.  <b>With</b>	Pramod B. Agarwala	Prateek Gupta-R1 Smiti Verma-R14 Ravi Kapoor Nipun Singhvi-RP Vishal J. Dave-R15
6.	Comp. App. (AT) (Ins) No. 402 - 403 of 2021	Brijendra Kumar Mishra Vs. Krishna Knitwear Technology Ltd.& Ors.  <b>With</b>	Nidhi Mohan Parashar	PrateekGupta Vishal Singh-R8

7.	Comp. App. (AT) (Ins) No. 688 of 2021	Union Bank of India Vs. Kaushar Textile Pvt. Ltd. & Ors.	Aayush Agarwala	Kumar Anurag Singh-R1 Honey Satpal-R2
8.	Comp. App. (AT) (Ins) No. 663 of 2021 & I.A No. 1741 of 2021	Shyam Kishan Saraf Vs. Atul Kumar Kansal Resolution Professional of Universal Buildwell Pvt. Ltd.	Rishabh Jain	Swapnil Gupta-R1
9.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2,3 Ashim Vachher-R4 Swapnil Gupta-R5
10.	Competition App. (AT) No. 19 of 2021 & IA No. 1635 of 2022	PMP Infratech Private Ltd. Vs. The Competition Commission of India & Ors.	Rishad A. Chowdhury Ankit Jain	Shama Nargis-R1 Manu Chaturvedi Malhar Desai-R1 Tishampati Sen-GAIL

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By order of Hon'ble Chairperson  
-sd/-  
Registrar